

- (9) S.O. 795 dated the 8th June, 2005, publishing the Electricity (Removal of Difficulties) (Sixth) Order, 2005.
- (10) S.O. 796 dated the 8th June, 2005, publishing the Electricity (Removal of Difficulties) (Seventh) Order, 2005.
- (11) S.O. 798 dated the 9th June, 2005, publishing the Electricity (Removal of Difficulties) (Eighth) Order, 2005.
- (12) S.O. 799 dated the 9th June, 2005, publishing the Electricity (Removal of Difficulties) (Ninth) Order, 2005. [Placed in Library for (4) to (12). See No. LT-2437/05]
- (13) G.S.R. 387 (E) dated the 9th June, 2005, publishing the Electricity (procedure for Previous Publication) Rules, 2005. [Placed in Library. See No. LT-2438/05]

II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Power) and the Satluj Jal Vidyut Nigam Limited (SJVNL), for the year 2005-2006. [Placed in Library. See No. LT-2365/05]

Notification of the Ministry of Home Affairs

SHRI SHRIPRAKASH JAISWAL: Sir, I lay on the Table, under sub-section (3) of section 141 of the Border Security Force Act, 1968, a copy (in English and Hindi) of the Ministry of Home Affairs, Notification G.S.R. 85 dated the 12th March, 2005, publishing the Border Security Force Water Wing Group C Posts Recruitment Rules, 2005. [Placed in Library. See No. LT-2391/05]

Notification of the Ministry of Commerce and Industry

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI E.V.K.S. ELANGO VAN): Sir, I lay on the Table:

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department of Commerce) under sub-section (3) of section 17 of the Export (Quality Control and Inspection) Act, 1963:

- (1) S.O. 715 dated the 5th March, 2005, publishing the Export of Milk Products (Quality Control, Inspection and Monitoring) Amendment Rules, 2005.